

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
 Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ASSOCIATED APPLIANCES
 LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Associated Appliances Ltd.
2.	Date of incorporation of corporate debtor	21.04.1994
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1994PLC058528
5.	Address of the registered office and principal office (if any) of corporate debtor	D-218, Ground Floor, Sarita Vihar, New Delhi- 110076
6.	Date of closure of Insolvency Resolution Process	13.02.2021
7.	Liquidation commencement date of corporate debtor	03.02.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Sandeep Kumar Bhatt. Regt. No.- IBBI/PA-002/IP-N01064-C01/2017-2018/10298.
9.	Address and e-mail of the liquidator, as registered with the Board	83-B, Pocket-IV, Mayur Vihar Phase-1, New Delhi-110091. Email Id- skbmica@gmail.com.
10.	Address and e-mail to be used for correspondence with the liquidator	83-B, Pocket-IV, Mayur Vihar Phase-1, New Delhi-110091. Email Id- skbmica@gmail.com
11.	Last date for submission of claims	05.03.2021

Notice is hereby given that the National Company Law Tribunal New Delhi, Bench-III has ordered the commencement of liquidation of the **ASSOCIATED APPLIANCES LIMITED** on **03.02.2021**.

The stakeholders of **Associated Appliances Limited** are hereby called upon to submit their claims with proof on or before 05.03.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 06.02.2021

Place: New Delhi

Name of Liquidator: Sandeep Kumar Bhatt
 IBBI Regn No: IBBI/PA-002/IP-N01064-C01/2017-18/10298

